

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 59 of 2015 &
IA NO. 274 OF 2016**

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

IL&FS Tamilnadu Power Co. Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Ms. Shikha Ohri
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R.1

Mrs. Suparna Srivastava for R.2

Mr. S. Vallinayagam for R.3

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **15.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt